

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

FIFTEENTH REPORT

(Fourth Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Fifteenth Report.

2. The Committee met on the 27th November, 1967, for -

(I) Classification and allocation of time for discussion of the Bills (vide Appendix).

(II) Examination of the following Constitution (Amendment) Bills under Rule 294(1)(a) of the Rules of Procedure :-

* (1) The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by H.H. Maharaja Sriraj Meghrajji Dhrangadhra.

* (2) The Constitution (Amendment) Bill, 1967 (Amendment of articles 4, 80 etc.) by Shri Shiva Chandra Jha.

CLASSIFICATION AND ALLOCATION OF TIME TO BILLS

3. The Members concerned had been invited to present before the Committee their views on their Bills. Dr. (Mrs.) Maitreyee Bose, Sarvashri Erasmo Da Squeira, Shiva Chandra Srinibas Mishra, Jha, S.C. Samanta, Chaudhury Nitiraj Singh and H.H. Maharaja Pratap Keshari Deo attended the sitting.

4. After considering all aspects of the Bills, the Committee placed one Bill in category 'A' and 22 Bills in category 'B' and allotted time for each of these Bills as shown in column 5 of Appendix.

* Circulated to Members separately (Bill Nos. 156 and 160).

EXAMINATION OF THE CONSTITUTION (AMENDMENT) BILLS

5. The Members who had given notices of the Bills and representative of the Ministry concerned with the Bills had been invited to be present at the sitting. H.H. Maharaja Pratap Keshari Deo attended the sitting. The representative of the Ministry of Law was present.

FINDINGS OF THE COMMITTEE

6. The Committee considered the Bills and arrived at the following findings as a result of their examination of the Bills:-

- (1) The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by H.H. Maharaja Sriraj Meghrajji Dhrangadhra.

The Bill sought to amend article 368 of the Constitution so that in the case of a Bill seeking to amend any of the provisions relating to Fundamental Rights contained in Part III thereof, the President may, after the Bill has been passed by the Houses of Parliament and before giving his assent, ascertain the views of the electorate through a referendum.

After considering all aspects of the Bill, the Committee recommended that the Member might be permitted to move for leave to introduce the Bill.

- (2) The Constitution (Amendment) Bill, 1967 (Amendment of articles 4, 80 etc.) by Shri Shiva Chandra Jha.

The Bill sought to provide that the Council of States shall consist of, in addition to 12 nominated Members, 4 representatives from each of the States and Union territories.

instead of the number of representatives allocated in the Fourth Schedule to the Constitution.

After considering all aspects of the Bill, the Committee recommended that the Member might be permitted to move for leave to introduce the Bill.

Recommendations

7. The Committee recommend -

- (i) that the classification and allocation of time to Bills by the Committee as shown in Appendix be agreed to by the House; and
- (ii) H.H. Maharaja Sriraj Meghrajji Dhrangadhra and Shri Shiva Chandra Jha be permitted to move for leave to introduce their Constitution (Amendment) Bills.

NEW DELHI;

November 27, 1967
Agrahayana 6, 1889 (Saka)

R.K. KHADILKAR,
Chairman,
Committee on Private Members' Bills
and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the Member incharge	Bill No.	Category allotted	Time allotted by the Committee
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1967 (<u>Amendment of Eighth Schedule</u>) by Dr. (Mrs.) Maitreyee Bose.	113 of 1967	B	1 hour
2.	The Constitution (Amendment) Bill, 1967 (<u>Amendment of Eighth Schedule</u>) By Shri Erasmo De Sequeira.	137 of 1967	B	1 hour
3.	The Constitution (Amendment) Bill, 1967 (<u>Omission of articles 291, 362 etc.</u>) by Shri George Fernandes.	138 of 1967	B	2 hours
4.	The Constitution (Amendment) Bill, 1967 (<u>Amendment of article 326</u>) by Shri George Fernandes.	144 of 1967	B	1 hour
5.	The Press (Planning and Freedom) Bill, 1967 by Shri Shiva Chandra Jha.	146 of 1967	B	1 hour
6.	The Supreme Court (Conferment of Additional Powers) Bill, 1967 by Shri Madhu Limaye.	147 of 1967	B	1 hour
7.	The Constitution (Amendment) Bill, 1967 (<u>Omission of article 314</u>) by Shri Madhu Limaye.	131 of 1967	B	1 hour
8.	The Constitution (Amendment) Bill, 1967 (<u>Amendment of article 100</u>) by Shri Madhu Limaye.	148 of 1967	B	2 hours
9.	The Code of Civil Procedure (Amendment) Bill, 1967 (<u>Amendment of sections 2, 38 and 43</u>) by Chaudhury Mitraj Singh.	124 of 1967	B	1 hour

1.	2	3	4	5
10.	The Representation of the People (Amendment) Bill, 1967. <u>(Amendment of sections 7 and 33 and insertion of new section 11C)</u> by Shri Srinibas Mishra.	122 of 1967	B	1½ hours
11.	The Lokpal Bill, 1967 by H.H. Maharaja Pratap Keshari Deo.	128 of 1967	A	2 hours
12.	The Representation of the People (Amendment) Bill, 1967 <u>(Insertion of new sections 7A and 7B)</u> by Shri Om Prakash Tyagi.	136 of 1967	B	1½ hours
13.	The Constitution (Amendment) Bill, 1967 <u>(Substitution of article 156 and insertion of new article 159A)</u> by H.H. Maharaja Pratap Keshari Deo.	129 of 1967	B	1½ hours
14.	The Constitution (Amendment) Bill, 1967 <u>(Amendment of article 164)</u> by H.H. Maharaja Pratap Keshari Deo.	130 of 1967	B	1½ hours
15.	The Sugar-Cane (Amendment) Bill, 1967 by Shri Maharaj Singh Bharti.	132 of 1967	B	1 hour.
16.	The Weeding of Harmful Plants Bill, 1967 by Shri Maharaj Singh Bharti.	149 of 1967	B	1 hour
17.	The Compost Bill, 1967 by Shri Maharaj Singh Bharti.	154 of 1967	B	1 hour
18.	The Agriculturists' Loans (Amendment) Bill, 1967 <u>(Amendment of section 4)</u> by Shri Maharaj Singh Bharti.	155 of 1967	B	1 hour
19.	The Constitution (Amendment) Bill, 1967 <u>(Amendment of articles 59, 66 etc.)</u> by Shri S.C. Samanta.	133 of 1967	B	2 hours

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1	2	3	4	5
20.	The Indian Penal Code (Amendment) Bill, 1967 (Omission of section 309) <u>by Shri S.C. Samanta.</u>	123 of 1967	B	1 hour
21.	The Health (Periodical Medical Check-Up of President and Prime Minister of India) Bill, 1967 by Shri Amla Kumar Kisku.	127 of 1967	B	1 hour
22.	The Prohibition of Bigamous Marriages Bill, 1967 by Shri Kameshwar Singh.	139 of 1967	B	1 hour
23.	The Hindu Marriage (Amendment) Bill, 1967 (<u>Amendment of section 5</u>) by Shri Kameshwar Singh.	135 of 1967	B	1 hour
